

CLA 128/01

in
04/10/12

18.10.01/

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MR. C.S. CHADHA, A.M.

Case called. None appeared as learned advocates have ~~been~~
struck the work on the call given by the Bar Association.
Adjourned. List again on 20-12-01...

BOC

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OR

R.A has also
been filed.

chus
14/12/01

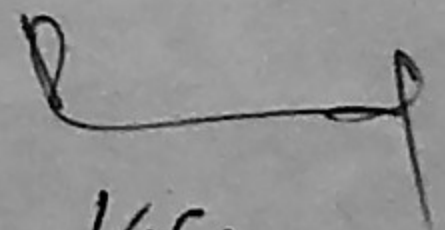
20/12/01

Hon. Mr. Justice R.R.K. Trivedi, VC

Hon. May Gen K.K. Sinastana, AM

Sri K.K. Tripathi Counsel for the
applicant submits that this
application ^{has been} ~~is~~ rendered ~~is~~
unfructuous. Ms. B. Sinastana
Counsel for respondents has no
objection. Application is
accordingly dismissed. Notices
are discharged. No order as
to costs.


AM


V.C.

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